

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**NEEMRANA LAND PRIVATE LIMITED**  
**OPERATING IN REAL ESTATE SECTOR IN NEEMRANA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>NEEMRANA LAND PRIVATE LIMITED</b> <b>PAN: AAFCN3364G</b> <b>CIN: U70109RJ2016PTC055869</b>
2.	Address of the registered office	Plot No. CC-10, Phase-1, RIICO Industrial Area, Alwar, Neemrana, Rajasthan, India, 301705
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Plot No. CC- 10 , Village- Neemrana , RIICO Industrial Area , Alwar - 301705 (Rajasthan)
5.	Installed capacity of main products/ services	RIICO commercial land. RERA Real Estate Project (Lapsed on 14.03.2023)
6.	Quantity and value of main products/ services sold in last financial year	Basement + G + 5 floors; 70 units(22 shops + 48 studios) out of these 2+6=8 units allotted.
7.	Number of employees/ workmen	0 (as on CIRP commencement date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing: <a href="mailto:cirp.neemrana@gmail.com">cirp.neemrana@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing: <a href="mailto:cirp.neemrana@gmail.com">cirp.neemrana@gmail.com</a>
10.	Last date for receipt of expression of interest	03-Jun-26
11.	Date of issue of provisional list of prospective resolution applicants	08-Jun-26
12.	Last date for submission of objections to provisional list	13-Jun-26
13.	Date of issue of final list of prospective resolution applicants	13-Jun-26
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	13-Jun-26
15.	Last date for submission of resolution plans	13-Jul-26
16.	Process email id to submit EOI	<a href="mailto:cirp.neemrana@gmail.com">cirp.neemrana@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME	Not Available

Date: : 18<sup>th</sup> May 2026

Place: Jaipur

Sd/-

**Mr. Prabhu Dayal Parsoya**  
**(Resolution Professional)**

Reg No. IBBI/IPA-002/ IP-N01132/2021-2022/13748

In the matter of Neemrana Land Private Limited  
 Authorisation of Assignment (AFA): AA2/13748/02/311226/203483  
 AFA validity: 31.12.2026

Classifieds

PERSONAL

My Name on My Aadhaar Card and Other Documents is MUNNI KANWAR, Date of Birth 28.08.1963. And My Name on My Son Kamlesh Singh, Passport is Mistakenly Listed as MUNNI DEVI, which is incorrect. In Future, I will be known as MUNNI KANWAR wife of Man Singh, Resident of Kharabera Purohitan, District Jodhpur. Pin: (342802) 0110064731-1

I, SUNKAMMA Mother of No.15160388 Rank-HAV(OPR) MANGALA UMAPATHI have changed my Name from M. SUNKAMMA to MANGALA SUNKAMMA and DOB from 13.06.1955 to 01.01.1956 vide affidavit dated-18/05/2026 before Bikaner Court 0110064736-5

I, Gomati Devi mother of No.14664271M HAV Sharwan Kumar, Residing Lunasar, Bhojisar, Churu, Rajasthan-331411, changed my name & DOB from Gomati Devi & 01/07/1963 to Gomati & 01/01/1973 vide affidavit before Bikaner court 0110064736-1

I, SARASHTI SINGH Mother of No.17023915X Rank-SEP/CFN ROHIT SINGH have changed my name from SARASHTI SINGH to SARASWATI SINGH & DOB from 13.07.1976 to 25.02.1977 vide affidavit Dated-15/05/2026 before Bikaner Court 0110064736-4

I, T SURESH resident of P-1160/3, Sahu Enclave, Air Force Station Jodhpur, Rajasthan-342011, have changed my daughter's name from MONISTRY to S MONISHRI vide affidavit dated 13.05.26 Before High Court, Jodhpur. 0110064734-1

NAME CHANGE I, Sapna Devi W/o Kanti Lal, R/o Ward No. 8, Main Bazar, Jasol, Barmer (Rajasthan), I have changed my name from Shah Sapnaben Nareshchandra (maiden name) to Sapna Devi (married name). Both of these names are my own. Now I should be known and identified by the Name Sapna Devi W/o Kanti Lal.

BHALA FINANCE PRIVATE LIMITED Corporate Office: 6th Floor Okay Plus Tower, Near Kalyan Jewellers, Ajmer Road, Jaipur, 302006. DEMAND NOTICE UNDER SECTION 13(2) OF THE SECURITISATION ACT, 2002. As per the authorization of the company's office, the borrower's account has been declared Non-Performing Asset (NPA).

BHALA FINANCE PRIVATE LIMITED Corporate Office: 6th Floor Okay Plus Tower, Near Kalyan Jewellers, Ajmer Road, Jaipur, 302006. DEMAND NOTICE UNDER SECTION 13(2) OF THE SECURITISATION ACT, 2002. As per the authorization of the company's office, the borrower's account has been declared Non-Performing Asset (NPA).

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल. Environmental Protection Department, Government of Rajasthan. प्रदूषण नियंत्रण विभाग के लिए आवेदन।

GRIHUM HOUSING FINANCE LIMITED Registered Office: 6th Floor, B Building, Ganga Trueno, Lohaganj, Pune, Maharashtra 411014. POSSESSION NOTICE (For Immovable Property). Whereas, the undersigned being the Authorised Officer of Grih Housing Finance Limited herein after referred as Secured Creditor/ Register office under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Corporate Office: Chola Crest, C54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai- 600 032, T. N. AUCTION SALE NOTICE (Sale Through e-bidding Only). SALE NOTICE OF IMMOVABLE SECURED ASSETS ISSUED UNDER RULE 8(B) AND 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002.

JAIPUR DEVELOPMENT AUTHORITY Indira Circle, Jawahar Lal Nehru Marg, Jaipur-302004. NOTICE INVITING BID NIB No.: EE & TA to Dir. Engg.-1/07/2026-27. Bids are invited for the following works:

PHYSICAL POSSESSION NOTICE HDB FINANCIAL SERVICES From the trusted family of HDFC Bank. Registered Office: Radhika, 2nd Floor, Law Garden Road, Navrangpura, Ahmedabad, Gujarat, Pin Code: 380009.

PUBLIC NOTICE BEFORE THE CENTRAL GOVERNMENT, REGISTRAR OF COMPANIES, RAJASTHAN. Advertisement for change of registered office of the LLP from one state to another state.

VASTU HOUSING FINANCE CORPORATION LTD Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai 400015, Maharashtra. POSSESSION NOTICE. Whereas, The undersigned being the Authorised Officer of Vastu Housing Finance Corporation Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR NEEMRANA LAND PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR IN NEEMRANA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India).

BAJAJ HOUSING FINANCE LIMITED Corporate Office: Cerebrum It Park B2 Building 5th Floor, Kalyani Nagar, Pune, Maharashtra 411014. POSSESSION NOTICE. Whereas, the undersigned being the Authorised Officer of M/s BAJAJ HOUSING FINANCE LIMITED (BHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

METRONIX POLYMERS LLP (LLP: IN-CP-2111) In the matter of METRONIX POLYMERS LLP (LLP: IN-CP-2111) Khasra No. 8557/1875, 8559/8508, 8561/8548 Duda, Jaipur-302008, Rajasthan.

CAPRI GLOBAL CAPITAL LIMITED Registered & Corporate Office: 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Panel, Mumbai-400013, Circle Office: 9B, 2nd Floor, Pusa Road, New Delhi - 110060. DEMAND NOTICE. Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

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